

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 537 of 2019

IN THE MATTER OF:

Usman Sharif

...Appellant

Versus

M/s Sew Infrastructure Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Karunesh Tandon and Mr. Koonal Tanwar, Advocates

**For Respondent: Mr. Deepak K. Singh, Advocate for RP Respondent No. 2
Mr. Sanjay Kumar Chhetry and Mr. Shiv B.,
Advocates for R-1**

With

Company Appeal (AT)(Ins) No. 573 of 2019

IN THE MATTER OF:

Usman Sheriff

...Appellant

Versus

M/s Sew Infrastructure Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Jay Kishor Singh, Advocate and Mr. Mohit Ray AR.

**For Respondent: Mr. Deepak K Singh Advocate for R.P. Respondent No. 2
Mr. Sanjay Kr. Chhetry and Mr. Shiv B., Advocates for R-1**

With

Company Appeal (AT)(Ins) No. 537, 573 & 626 of 2019

Company Appeal (AT)(Ins) No. 626 of 2019

IN THE MATTER OF:

Gati Infrastructure Pvt. Ltd. & Ors.

...Appellants

Versus

M/s Sew Infrastructure Ltd. & Ors.

...Respondents

Present

**For Appellant: Mr. Bharat Sood, Advocate
Dr. Dhanpat Ram Agarwal, CA**

**For Respondent: Mr. Deepak K. Singh Advocate for R.P. Respondent No. 2
Mr. Sanjay Kr. Chhetry and Mr. Shiv B., Advocates for R-1**

ORDER

02.09.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 16th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc